

I request the hon. Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, papers to be laid on the Table.

Bill passed by the House of Parliament during Two Hundred and Sixty-first Session of the Rajya Sabha and assented to by the President

SECRETARY-GENERAL: Sir, with your kind permission, I lay on the Table, a copy of the Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023, passed by the House of Parliament during Two Hundred and Sixty-first Session of the Rajya Sabha and assented to by the President.

[Placed in Library. See No. L.T. 10886/17/23]

Notification of the Ministry of Coal

कोयला मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव) : महोदय, मैं कोयला खान भविष्य निधि तथा प्रकीर्ण उपबंध अधिनियम, 1948 की धारा 7क के अधीन कोयला खान पेंशन (द्वितीय संशोधन) योजना, 2023 को प्रकाशित करने वाली कोयला मंत्रालय की अधिसूचना सं. का. आ. 4336 (अ), दिनांक 4 अक्तूबर, 2023 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 10118/17/23]

Memorandum of Understanding (2023-24) between the Government of India and HUDCO, New Delhi

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर) : महोदय, मैं 2023-24 के वर्ष के लिए भारत सरकार (आवासन और शहरी कार्य मंत्रालय) तथा हाउसिंग एंड अर्बन

डेवलपमेंट कॉर्पोरेशन लिमिटेड (हुडको), नई दिल्ली के बीच संपन्न सहमति ज्ञापन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 10181/17/23]

I. Reports and Accounts (2022-23) of GRSE, Kolkata; TCL, Kanpur; and AVNL, Chennai and related papers

II. Reports and Accounts (2022-23) of DIAT, Girinagar, Pune; and CAPS, New Delhi and related papers

III. Memorandum of Understanding (2023-24) between the Government of India and various companies

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Ajay Bhatt, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Annual Report and Accounts of Garden Reach Shipbuilders & Engineers Limited (GRSE), Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10203/17/23]

(ii) (a) Annual Report and Accounts of the Troop Comforts Limited (TCL), Kanpur, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10202/17/23]

(iii) (a) Second Annual Report and Accounts of the Armoured Vehicles Nigam Limited (AVNL), Chennai, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10202A/17/23]